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## Seventeenth Loksabha

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Title: Proper implementation of Crop Insuarance Scheme in Odisha and timely Compensation to Farmers.

SHRI SURESH PUJARI (BARGARH): Thank you Sir. Today, I want to raise a very important issue concerning the State of Odisha. Under the leadership of Prime Minister Shri Narendra Modi ji, many schemes have been launched for the upliftment of the poor and for the benefit of the farmers. Among them, Pradhan Mantri Fasal Beema Yojana is the most ambitious one. But in Odisha, the Scheme has been totally derailed.

Last year on 7 December, 2021, I had raised the same issue in this House. Sir, I represent the Bargarh Constituency which includes the district of Jharsuguda also. The Bargarh district accounts for 1/7<sup>th</sup> of paddy production in the State of Odisha. The Government has made an agreement for crop insurance with a company called STFC Agro Insurance. The said Company is not ready to pay the farmers their due for two consecutive years.

Sir, I want to inform you that 8,25,868 non-loanee and 6,076,77 loanee registered with the Company had applied for insurance amount. The Company is rejecting their claims after the due date without any valid reason. Regarding claims, four lakh twenty thousand applications have been reverted, one lakh thirty nine thousand and five applications have been rejected and many cases are still pending. As a result of which, a large number of farmers are incurring heavy losses.

Another issue I would like to raise here is about crop cutting. The State Government has not yet uploaded the requisite information. The

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insurance company is dodging the issue. Not only in Bargarh Sir, in the entire State of Odisha, the Crop Insurance Scheme has been a big failure. Sir, through you, I want to request the Hon. Ministers of Finance and Agriculture to ask for ground report from the State Government of Odisha. They must inquire why this kind of treatment is being meted out to farmers. STFC Company should be black listed and should not be allowed to operate in any part of the country. The registered farmers should get their compensation as early as possible. Sir, I need your intervention. Thank you.

माननीय सभापति: माननीय सदस्यगण, जो कोई भी विषय के साथ संबद्ध करना चाहते हैं, वे स्लिप दे सकते हैं।

श्री रितेश पाण्डेय – उपस्थित नहीं।

श्री अरविंद सावंत जी।

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